



No. F.120-Ad(AT)/2026

आयकर अपीलीय अधिकरण

केंद्रीय सरकार कार्यालय भवन, "प्रतिष्ठा भवन"

चौथा तल, महर्षि कर्वे मार्ग, मुंबई- 400 020

DATE : 20.01.2026

OFFICE - ORDER

In pursuance of the provisions contained in Section 5(1) and 5(2) of the Right to Information Act, 2005, and in partial modification of this office earlier Order No.F.120-Ad/(AT)/2021 dated 15.12.2021, 19.05.2022, 06.07.2023, 01.12.2023, 24.03.2025 & 26.06.2025 the officer as mentioned in Column (3) below is hereby designated as Assistant Public Information Officer in respect of the Bench as mentioned in Column (2) of the Schedule below for discharging functions as prescribed by the said Act :-

SCHEDULE

Sl.No.	Name & address of the Bench/es	Name & Designation of Assistant Public Information Officer
1	2	3
1	Jaipur Bench G-4, Rajmahal Residency Area,C- Scheme Jaipur- 302 006	Ms. Anupama Ghera Assistant Registrar Tel:0172-2740367
2	Jodhpur Bench 27-A,Hanwant Vihar, Near Baba Ramdev Temple, Rai Ka Bagh Jodhpur (Rajasthan) -342006	Ms. Anupama Ghera Assistant Registrar Tel:0141-2983056
3	Pune Bench 2 nd Floor,Maharashtra Jeevan Pradhikaran Building Near St.Mary High School, 463,Stavely Road, Pune -411 001	Shri Sunil Kumar More Assistant Registrar Tel:020-29701933
4	Nagpur Bench 2 nd Floor,C.G.O.Complex, "C" Wing,Seminari Hill, Nagpur- 440 006	Shri Sunil Kumar More Assistant Registrar Tel:0712-2510166
5	Panaji Bench Pundlik Niwas,1 st Floor, Cortimmala, Near Patto Bridge, Panaji – 403 001	Shri Sunil Kumar More Assistant Registrar Tel:0832-2426226
6	Raipur Bench Wing- B & C,5 th Floor, Central Secretariat Building, Sector – 24,Atal Nagar,Naya Raipur Raipur -492 109	Shri Sunil Kumar More Assistant Registrar Tel:0771-2990185

2. Unless otherwise directed by the undersigned, in the event of the Assistant Public Information Officer not being available on account of transfer/retirement or for any other reason, the officer succeeding him in office or discharging the duties and functions of the Post shall be deemed to have been designated as Assistant Public Information Officer respectively in the Bench/Benches concerned. In case, no such succeeding Officer is posted or available at that station then the Assistant Public Information Officer at its Zonal Head Quarters shall perform the duties of the Assistant Public Information Officer.

Sd/-
(Justice (Retd). C.V.Bhadang)
PRESIDENT
I.T.A.T.

Copy forwarded for information/ necessary action to :-

1. The Vice President, I.T.A.T.Chandigarh Zone.
2. The Vice President.I.T.A.T.Pune Zone.
3. Ms. Anupama Ghera, Assistant Registrar, I.T.A.T,Chandigarh Benches, Chandigarh.
4. Shri S.K.More, Assistant Registrar, ITAT. Pune Benches, Pune.
5. Shri G.C.Venkata Subba Reddy, Sr. Pvt. Secretary, ITAT, Pune Benches, Pune.
6. The Under Secretary to the Govt. of India, Department of Legal Affairs, Ministry of Law & Justice, New Delhi.
7. The Deputy Registrar, Income Tax Appellate Tribunal, Mumbai Benches, Mumbai (holding additional charge of Deputy Registrar ITAT, Delhi Benches, New Delhi)
8. The Assistant Registrar, Income Tax Appellate Tribunal, Mumbai, Pune, Nagpur, Raipur, Panaji, Delhi, Agra, Lucknow, Allahabad, Varanasi (Circuit Bench), Jabalpur, Kolkata, Patna, Cuttack, Guwahati, Ranchi, Chennai, Bangalore, Cochin, Ahmedabad, Surat, Indore, Rajkot, Hyderabad, Vishakhapatnam, Chandigarh, Dehradun (Circuit Bench), Amritsar, Jaipur, Jodhpur (es).
9. Sr. P.S. to Hon'ble President, I.T.A.T., Mumbai.
10. IT Cell, Mumbai.
11. Hindi Section.
12. Guard File.

ASSISTANT REGISTRAR